

**SECURITIES AND EXCHANGE BOARD OF INDIA
SEBI BHAVAN, PLOT NO C-4-A, 'G' BLOCK, BKC,
BANDRA (EAST), MUMBAI - 400051**

Sale of old assets

Old and used furniture and fixtures items such as wooden partitions, glass partitions, paneling and other obsolete assets are available for sale on "as is where is basis" in lots. The said old and used furniture and fixtures are kept at SEBI's Office premise at 1st floor, Mittal Court, Nariman Point, Mumbai – 400 021 and shall be sold on lot basis.

- a. Lot No. - 1 ----- Kept in OIAE area
- b. Lot No. – 2 ----- Kept in NISM area

The said items shall be sold on "as is where is basis". The old and used furniture, fixtures and other obsolete items kept in the designated area are only put up for sale and any other items in the surrounding area should not be included in the said lot.

The said items can be inspected on all working days between 10.00 a.m. to 5.00 pm from 12.02.2011 to 17.02.2011. For any query, kindly contact Shri Lakshmisha K at 09820776548 during the above mentioned period.

The terms and conditions for disposing of the above mentioned obsolete items are as under;

- a. Bid should be submitted as per the prescribed format.
- b. Separate rate should be quoted for each lot. Bid should contain an Earnest Money Deposit (EMD) of Rs.6,000/- (Rupees Six Thousand Only) by way of demand draft /pay order drawn on any scheduled bank in favour of '**Securities and Exchange Board of India**' and **payable at Mumbai** along with the sealed tender form.
- c. Bidders can either bid for one or both the lots. However, the successful bidders shall be decided on individual lot basis only, i.e. the highest bidder for a particular lot shall be declared successful for that particular lot.
- d. The offers received without EMD shall be summarily rejected. The EMD amount should be kept in a separate envelope marked as Earnest Money Deposit only and the Price bid should be in the separate envelope marked as Price Bid only.
- e. Both the above two envelopes marked "**Earnest Money Deposit only**" and "**Price Bid only**" shall then be placed in another sealed envelope and super scribed as "**Tender for sale of old and used furniture and other obsolete assets at Mittal Court**" and should be addressed to **The Deputy General Manager, Facilities Management Division, SEBI Bhavan, Plot NO. C-4A, G Block, Bandra Kurla Complex, Mumbai 400 051.**

Signature of the tenderer

- f. The sealed quotations should be submitted to the office of the Deputy General Manager (Facilities Management Division), Securities and Exchange Board of India, SEBI Bhavan, Plot No. C-4A, G Block, Bandra Kurla Complex, Mumbai 400 051 so as to reach us latest by 18.02.2011 upto 3.00 PM
- g. The sealed quotations will be opened on 18.02.2011 at 3.30 p.m. at the above said address in the presence of such tenderers who may wish to be present.
- h. Balance amount (after adjusting EMD), of the bidder who quoted the highest price, should be deposited within 2 working days from the date of acceptance of the offer.
- i. The lot being sold should be collected by the successful bidder from the above address within two days of making the total payment to SEBI.
- j. The Earnest Money Deposit (EMD) of the successful bidder shall be forfeited in case he fails to deposit the balance amount within the stipulated time.
- k. The Earnest Money Deposit (EMD) of the unsuccessful bidder shall be returned to them within reasonable time.
- l. SEBI reserves the right to reject any or all quotations without assigning any reason thereof.

Signature of the tenderer.

**SECURITIES AND EXCHANGE BOARD OF INDIA
SEBI BHAVAN, PLOT NO C-4-A, 'G' BLOCK,
BANDRA KURLA COMPLEX,
BANDRA (EAST), MUMBAI - 400051**

Sale of old assets

Financial Bid

I/We have read and understood the terms and conditions of the tender issued by SEBI for disposing of the old and used furniture and fixture items. I/We had inspected the items kept at the designated place.

I/We am/are aware that SEBI reserves the rights to reject any or all the quotations received without assigning any reason thereof.

Having understood the terms and conditions of the tender I/We intend to submit the tender for the same as detailed below:

Sr. No	Description	Amount in Figure Rs.	Amount in words Rupees	EMD amount (Rs.)
1.	Bid Amount for the old and used furnishing/furniture and fixture items kept as Lot No.1-OIAE area at 1 st floor, Mittal Court, Nariman Point, Mumbai.			6, 000/- Demand draft /pay order details: Name of the drawn Bank :
2.	Bid Amount for the old and used furnishing/furniture and fixture items kept as Lot No.2 – NISM area at 1 st floor, Mittal Court, Nariman Point, Mumbai.			Date: No:
Total				

Signature of the tenderer